

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	DFR No. 3755/17 (for maintainability on the ground of non-joinder of necessary parties)	Odisha Power Transmission Ltd. (OPTCL) Vs. Power Grid Corporation of India Ltd.	3755/2017 Dated 02/11/2017	19/12/2017		01/02/2018 Court-II
2	IA 83/18 in DFR No. 4074/17 (IA 83/18 – for delay in filing)	BESES Yamuna Power Limited Vs. Delhi Electricity Regulatory Commission.	4074/2017 Dated 27/11/2017	12/01/2018		01/02/2018 Court-II
3	IA 94/18 in DFR No. 4093/17 (IA 94/18 – for delay in filing)	BSES Yamuna Power Limited Vs. Delhi Electricity Regulatory Commission.	4093/2017 Dated 28/11/2017	15/01/2018		01/02/2018 Court-II
4.	IA 103/18 in DFR No. 4176/17 (IA 103/18 - for waiver of court fee)	Mr. Rama Shanker Awasthi Vs. Uttar Pradesh Power Corporation Ltd. and Ors.	4176/2017 Dated 04/12/2017	15/01/2018		02/02/2018 Court-II
5.	IA 105/18 in DFR No. 3984/17 (IA 105/18 – for delay in filing)	M/s Himachal Sorang Power Pvt. Limited Vs. Central Electricity Regulatory Commission & Ors.	3984/2017 Dated 21/11/2017	15/01/2018		02/02/2018 Court-II
6.	IA 106/18 in DFR No. 4092/17 (IA 106/18 – for delay in filing)	TANGEDCO Vs. Central Electricity Regulatory Commission & Ors.	4092/2017 Dated 28/11/2017	15/01/2018		02/02/2018 Court-II
7.	IA 109/18 & IA 108/18 in DFR No. 4064/17 (IA 109/18 – leave to file the appeal & IA 108/18 – for delay in filing)	Tamil Nadu Newsprint & Papers Limited Vs. Tamil Nadu Generation and Distribution Corporation Ltd & Anr.	4064/2017 Dated 24/11/2017	15/01/2018		05/02/2018 Court-II
8.	IA 112/18 in DFR No. 4256/17 (IA 112/18 –for delay in filing)	Tata Power Delhi Distribution Ltd. Vs. Delhi Electricity Commission.	4256/2017 Dated 08/12/2017	16/01/2018		05/02/2018 Court-II

9.	A No. 23/18	NTPC Limited. Vs. West Bengal State Electricity Distribution Company Ltd & Ors.	90/2018 Dated 08/01/2018	17/01/2018	J Sagar Associates for R-1	05/02/2018 Court-II
10.	A No. 24/18	Haryana Power Purchase Centre Vs. Haryana Electricity Regulatory Commission.	4211/2017 Dated 05/12/2017	19/01/2018		06/02/2018 Court-II
11.	IA 111/18 in DFR No. 4128/17 (IA 111/18 – for delay in filing)	M/s Inland Power Ltd. Vs. Jharkhand State Electricity Regulatory Commission & Ors.	4128/2017 Dated 29/11/2017	19/01/2018		06/02/2018 Court-II

Dated: 25/01/2018

By Order
Sd/-
Dy. Registrar